

**CENTRAL ADMINISTRATIVE TRIBUNAL (STAFF) (CONDITIONS OF SERVICE) RULES, 1985**

CONTENTS

1. Short title and commencement
2. Definition
3. Staff of the Tribunal
4. Conditions of service

**SCHEDULE 1 :- 1**

**CENTRAL ADMINISTRATIVE TRIBUNAL (STAFF) (CONDITIONS OF SERVICE) RULES, 1985**

<sup>1</sup>1. Published in the Gazette of India, Extraordinary, Pt. II, Sec. 3 (i), dated 31st October, 1985. G.S.R. 825 (E), dated the 31st October, 1985.-In exercise of the powers conferred by Cl. (b) of the Sec. 36 of the Administrative Tribunals Act, 1985 (13 of 1985), the Central Government hereby makes the following rules, namely:

**1. Short title and commencement :-**

- (1) These rules may be called the Central Administrative Tribunal (Staff) (Conditions of Service) Rules, 1985.
- (2) They shall come into force on the date of their publication in the official Gazette.

**2. Definition :-**

In these rules, unless the context otherwise requires, "Tribunal" means the Central Administrative Tribunal.

**3. Staff of the Tribunal :-**

The nature and categories of the officers and other employees of the Tribunal and the scale of pay attached thereto shall be as specified in the Schedule appended to these rules.

**4. Conditions of service :-**

The conditions of service of the officers and others employees of the Tribunal in matters of Pay, Allowances, Leave, Provident Fund, age of superannuation, pension and retirement benefits, medical facilities and other conditions of service, shall be regulated in accordance with such rules and regulations as are for the time being applicable to officers and employees belonging to Group A, Group B, Group C and D, as the case may be, of the corresponding scales of pay stationed at those places.

**SCHEDULE 1**

Sl.No. Name of the post @Scale of Pay

1. Registrar (Principal Bench) Rs. 5900-6700 2. Registrar (Additional Benches Bangalore/ Rs. 5100-5700# Madras) 3. Registrar (Other Benches) Rs. 4500-5700 4. Financial Adviser and Chief Rs. 4500-5700 Accounts Officer 5. Joint Registrar Rs. 3700-5000 6. \ Deputy Registrar Rs. 3000-4500 7. Deputy Controller of Accounts Rs. 3000-4500 8. Accounts Officer Rs. 2375-3500 9. Section Officer Rs. 2000-3500 10. Court Officer Rs. 2000-3500 11. Private Secretary Rs. 2000-3500 12. Legal Draftsman Rs. 2000-3500 13. Librarian Rs. 2000-3500 14. Personal Assistant Rs. 2000-3200 15. Hindi Translator Rs. 1640-290 16. Junior Account Officer Rs. 1640-2900 17. \ Assistant \ Rs. 1400-2600 18. \ Court Master \ Rs. 1400-2600 19. \ Stenographer \ Rs. 1400-2600 20. \ Junior Librarian \ Rs. 1400-2600 21. \ Senior Accountant \ Rs. 1400-2300 22. \ Junior Accountant \ Rs. 1200-2040 23. \ U.D.C. \ Rs. 1200-2040 24. \ Junior Stenographer \ Rs. 1200-2040 25. \ L.D.C. \ Rs. 950-1500 26. \ Hindi Typist \ Rs. 950-1500 27. \ Staff Car Driver \ Rs. 950-1500 28. Photocopier \ Rs. 950-1400 29. \ Despatch Rider \ Rs. 950-1400 30. \ Gestener Operator \ Rs. 950-1400 31. \ Senior Library Attendant \ Rs. 950-1400 32. \ Junior Library Attendant \ Rs. 800-1150 33. \ Daftary \ Rs. 775-1025 34. \ Jamadar \ Rs. 775-1025 35. \ Peon \ Rs. 750- 940 36. \ Safaiwala \ Rs. 750- 940 37. \ Chowkidar \ Rs. 750- 940 38. \ Mali \ Rs. 750- 940]

# The scale of pay correspond to similar scales under the Central Government. # The scale of pay of Rs. 5100-5700 for the Registrars in the Bangalore and Madras Benches of the Central Administrative Tribunal will be personal to the present incumbents. Future appointments to the posts when the present incumbents cease to hold the post will be in the scale of pay of Rs. 4500-5700.